

Listed on : 16.02.2017
Registrar Court No. : 2
Item : 24
SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL)NOS.2307-2315 OF 2016

State of Uttar Pradesh ...Petitioner(s)
VERSUS
Hari Prasad & Ors. Etc. Etc. ... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 14th March, 2016 when the Court was pleased to inter-alia pass the following order:

"... Issue notice."

There are seven Respondents in the all the above mentioned matters i.e. SLP (Cr1.)Nos. 2307-2315 of 2016.

Respondent No.1 viz. Hari Prasad is common Respondent in SLP (Cr1.)Nos.2307, 2310 & 2312 of 2016.

Respondent No.2 viz. Ram Chandra is common Respondent in SLP (Cr1.)Nos. 2307 & 2313 of 2016.

Respondent No.3 viz. Virendra Kumar is common Respondent in SLP (Cr1.)Nos. 2307, 2310 & 2311 of 2016.

Respondent No.4 viz. Vishun Devi is sole Respondent in SLP (Cr1.)No. 2308 of 2016.

Respondent No.5 viz. Prakash is sole Respondent in SLP (Cr1.)No. 2309 of 2016.

Respondent No.6 viz. Ramawati is sole Respondent in SLP (Cr1.)No. 2314 of 2016.

Respondent No.7 viz. Vishuna Devi is sole Respondent in SLP (Cr1.)No. 2315 of 2016.

Show Cause Notice was issued to all the above Respondents by registered post A.D. on 31st March, 2016.

:2:

A.D. card duly signed has been received in respect of Respondent No.1 viz. Hari Prasad common Respondent in SLP (Cr1.)Nos.2307, 2310 & 2312 of 2016, but no one has entered appearance on his behalf, so far.

Mr. Pradeep Misra, Advocate has on 1st August, 2016 filed Vakalatnama/Appearance on behalf of Respondent No. 2 viz. Ram Chandra who is common Respondent in SLP (Cr1.)Nos. 2307 & 2313 of 2016 & Respondent No. 6 viz. Ramawati who is sole Respondent in SLP (Cr1.)No. 2314 of 2016.

Ms. Vanshaja Shukla, Advocate has on 23rd August, 2016 filed Vakalatnama/Appearance on behalf of Respondent No.3 viz. Virendra Kumar who is common Respondent in SLP (Cr1.)Nos. 2307, 2310 & 2311 of 2016, Respondent No.5 viz. Prakash who is sole Respondent in SLP (Cr1.)No. 2309 of 2016 and Respondent No.7 viz. Vishuna Devi who is sole Respondent in SLP (Cr1.)No. 2315 of 2016.

Neither A.D. card nor unserved cover containing the notice has been received back from Respondent No.4 viz. Vishun Devi who is sole Respondent in SLP (Cr1.)No. 2308 of 2016.

Service of Show Cause Notice is incomplete on Respondent No.4 viz. Vishun Devi who is sole Respondent in SLP (Cr1.)No. 2308 of 2016.

The matters above mentioned are listed before the Court of Registrar with this office report.

DATED this the 14th day of February, 2017.

ASSISTANT REGISTRAR

COPY TO:

Ms. Pragati Neekhara, Advocate
Mr. Pradeep Misra, Advocate
Ms. Vanshaja Shukla, Advocate

C4/dk

ASSISTANT REGISTRAR